

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1390/18/24]

**Reports and Accounts (2023-24) of the AI Assets Holding Limited, New Delhi and AERA, New Delhi and related papers**

**नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(A) (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(a) Fifth Annual Report and Accounts of the AI Assets Holding Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 1395/18/24]

(ii) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 35 and sub-section (3) of Section 36 of the Airports Economic Regulatory Authority Act, 2008:-

(a) Annual Report and Accounts of the Airports Economic Regulatory Authority of India (AERA), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1718/18/24]

**Report (2022) of the Comptroller and Auditor General of India**

**कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे):** महोदय, मैं श्री पंकज चौधरी की ओर से नियंत्रक और महालेखापरीक्षक (कर्तव्य, शक्तियां तथा सेवा की शर्तें) अधिनियम, 1971 की धारा 19क के खंड (2) के अधीन मार्च, 2022 को समाप्त अवधि के लिए – संघ सरकार (वाणिज्यिक) 2024 का संख्यांक 12 (अनुपालन लेखापरीक्षा टिप्पणियां) के

संबंध में भारत के नियंत्रक और महालेखापरीक्षक के प्रतिवेदन की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूँ।

[Placed in Library. See No. L.T. 1719/18/24]

---

## REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI AKHILESH PRASAD SINGH (BIHAR): Sir, I lay on the Table, a copy each (in English and Hindi) of the Reports of the Department-related Parliamentary Standing Committee on Chemicals (2024- 25):-

- (i) First Report on Action Taken by the Government on the observations/recommendations contained in its Forty-sixth Report (Seventeenth Lok Sabha) on 'Insecticides & Pesticides — promotion and development including safe usage- licensing regime for insecticides pertaining to the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilizers;
- (ii) Second Report on Action Taken by the Government on the observations/recommendations contained in its Fiftieth Report (Seventeenth Lok Sabha) on 'Promotion of Medical Device Industry' pertaining to the Department of Pharmaceutical, Ministry of Chemicals and Fertilizers;
- (iii) Third Report on 'Demands for Grants (2024-25)' pertaining to the Department of Fertilizers;
- (iv) Fourth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Chemicals and Petrochemicals; and
- (v) Fifth Report on 'Demands for Grants (2024-25)' pertaining to the Department of Pharmaceuticals.

---

## STATEMENTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON CHEMICALS AND FERTILIZERS

SHRI AKHILESH PRASAD SINGH (BIHAR): Sir, I lay on the Table, a copy each (in